

K. P. SINGH DEO) : (a) and (b). The family pension becomes payable to the family of a Government servant on his death while in service or after retirement with monthly pension. The family pension is based on the 'pay' drawn by the Government servant on the date of death while in service or on the date of retirement, as the case may be, and is admissible at the following scale :—

Pay range	%of Pay	Monthly Family Pension	
		Minimum	Maximum
Below Rs. 400	30	Rs. 60	Rs. 100
Rs. 400 and above but below Rs. 1200	15	100	160
Rs. 1200 and above	12	160	250

However, keeping in view the immediate need of the bereaved family, Government have allowed higher rate of family pension for a specific period after the death of a Government servant. The higher rate is not admissible if a pensioner dies after attaining 65 years of age or after that notional age had he died earlier, or for more than seven years in the case of death of a Government servant while in service.

The rates are :—

(a) In the case of death while in service

Twice the amount of normal rate of family pension (one and a half times the normal rate of family pension, if compensation under Workmen's Compensation Act, 1923 is also paid)

or

Fifty per cent of the 'Pay' last drawn, whichever is less.

(b) In the case of death after retirement

Twice the amount of normal rate of family pension.

or

Fifty per cent of 'Pay' drawn at the time of retirement.

or

The amount of pension authorised to him on his retirement, whichever is the least.

(c) and (d). Government have been sanctioning dearness relief from time to time on pension even to the family pensioners' keeping in view the rise in cost of living index.

Setting up Energy Parks in Delhi

6770. **KUMARI PUSHPA DEVI** : Will the PRIME MINISTER be pleased to state :

(a) whether Government have a proposal to set up Energy park in Delhi;

(b) whether such parks are proposed to be set up in the rural areas of Delhi; and

(c) if so, the steps taken to implement such proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (**SHRI SHIVRAJ V. PATIL**) : (a) to (c). Energy Parks in all the five blocks of the Union Territory of Delhi are planned to be set up. Non-conventional energy devices and systems such as solar water heating systems, solar photovoltaic systems, biogas plants, windmills, etc. will be installed for demonstration and creation of awareness. Land has already been acquired for four Parks and fencing been taken up by the Delhi Energy Development Agency of Delhi Administration.

Vayudoot Services between Calcutta and Balurghat

6771. **SHRI PALAS BARMAN** : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether there is any proposal to link Calcutta and Balurghat by Vayudoot service; and

(b) whether there is any proposal to use the Balurghat Airport which has been abandoned since long ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (**SHRI ASHOK GEHLOT**) :

(a) and (b). There is no proposal to airlink Balurghat (West Dimajpur) in the first phase of the expansion plans of Vayudoot. Vayudoot has, however, been asked to undertake a traffic survey of this station. Service to Balurghat would, however, be considered in the subsequent phase of Vayudoot expansion subject to economic viability of operations, development of infra-structure and availability of suitable aircraft capacity.

Incentives to the Staff of Forest Department

6772. SHRI DIGVIJAY SINH : Will the PRIME MINISTER be pleased to state :

(a) the incentives given to the staff in the Forest Department for getting offenders committed and convicted for forest offences, State-wise details thereof;

(b) whether Government propose to give an incentive equivalent between 5% and 10% of the apprehended forest produce to the staff;

(c) if so, the details thereof; and

(d) the measures being taken to ensure uniformity of incentives in all the States ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) Under the provisions of the Indian Forest Act, 1927, State Governments are empowered to regulate the rewards paid to officers and informers out of the proceeds of fines and confiscations under the Act.

(b) to (d). In its meeting held on 1st March, 1984, the Central Board of Forestry recommended that incentives should be provided to forest personnel for detection and successful prosecution of forest offences, which could take the shape of monetary awards or by way of grant of increments, accelerated promotions, etc. While the State Government of Himachal Pradesh and Karnataka have decided to give 10% of the value of seized material as reward, subject to a maximum ceiling of Rs. 1000 and Rs. 4000 respectively, the other State Governments have not intimated their decision so far.

Intensive Research to Discover Lost Cities

6773. PROF. P. J. KURIEN :
SHRI HARIHAR SOREN :

Will the PRIME MINISTER be pleased to state :

(a) whether Government have launched a scheme under which intensive search has been undertaken in the East and West Coast of Indian Ocean and Bay of Bengal to discover the lost cities;

(b) if so, what are lost cities for which such drive has been launched;

(c) the amount spent on this programme so far; and

(d) the progress made in the discovery ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) :

(a) and (b). The Department of Science and Technology has sanctioned in October, 1984 a research project entitled "Marine Archeological Studies in Indian Waters" being undertaken at the National Institute of Oceanography, Goa for a period of three years at a total cost Rs. 11.27 lacs. The scientists involved in the project will undertake survey and under-water excavation of submerged port installations at Dwarik, prospecting for shipwrecks and under-water photography, etc at Goa and Kaveripattanam as well as deep sea prospecting for shipwrecks in laccadives. The data collected will be analysed and documented for publication. This work will contribute to our knowledge about ancient maritime ports and cities.

(c) The project was sanctioned by the Department of Science and Technology only in October, 1984 and a sum of Rs. 5.76 lacs has been released for 1984-85 as the first instalment.

(d) It is too early report to progress on this project.

Malayalam Newspaper on Board Air
India Operating between
Trivandrum and Cochin

6774. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether it is proposed to